

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB) No. 48/BB/2018	For compliance of office objections raised by Registry	A Murali Advocate	Rule 6 of I&B	Vishwas Concrete Pvt Ltd	Pranee Infrastructures Pvt Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Penikol. K. Arjun

Adv. for Petitioner



ORDER

Counsel for petitioner company is present. Registry requested time to verify the compliance Memo. List it on 03.04.2018.



MEMBER(T)



MEMBER(J)